



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4574/2017	MOTLIB ALI Versus THE STATE OF ASSAM and 7 ORS.	MRS.M C DUTTA MR.A CHETIA MS.D SWAMI MRS.P BORA	MR.B GOSWAMI SC, WATER RESOURCE
2	WP(C)/4967/2017	BALIKATIA GPSS LTD. Versus THE STATE OF ASSAM and 8 ORS.	MR.B RAHMAN MR.S CHOUDHURY	DR.B AHMED(R. 6 & 7.) SC, CO-OP. GA, ASSAMR. 1 to 5, 8 and 9.
3	WP(C)/6656/2017	MUNMI BARUA Versus THE STATE OF ASSAM and 5 ORS.	MR. G CHOUDHURY MR.K K GOSWAMI MR.S AHMED MS.S KAUSHIK	MR.C BARUAH MR.B CHAKRABORTY(R-5) SC, APSC MR.S HUSSAIN(R-5) MS.P SARMAH(R-5) SC, PERSONNEL DEPT. MS.P HAZARIKA(R-5)
4	WP(C)/6719/2017	PRAFULLA RONGHANG Versus THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P J DUTTA	GA, ASSAM MR.B K BHAGAWATIR-6 SC, INDUSTRIES & COMMERCE
5	Cont.Cas(C)/576/2024	SMTI RUBI GOSWAMI Versus NARAYAN KONWAR	MR P SARMAH	

LEAVE NOTE OF ADVOCATES FOR 12/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025

12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025
20)	MD. H BHUYAN	11-03-2025	To	30-04-2025
21)	MS B R A SULTANA	13-03-2025	To	13-03-2025
22)	MS S DAS	11-03-2025	To	21-03-2025
23)	MR. N J GOGOI	13-03-2025	To	17-03-2025
24)	MS. D GHOSH	12-03-2025	To	13-03-2025



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WA/229/2019	TAPI RINA AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 29 ORS.	MR. P D NAIR MS ARSANA HUSSAIN MS. N AHMED	ADDL AG, A P MR. B D GOSWAMI MR A CHANDRAN GA, AP ADDL. SR. GA, ARUNACHAL PRADESH
2	RSA/40/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ANR. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS AROBINDO PAUL AND 16 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA MR S NATH
3	I.A.(Civil)/3196/2024 IN WP(C)/2097/2022 (D/O) in WP(C)/2097/2022	DALIMI GARO Versus DR. KARABI BARUAH AND 9 ORS.	MS M HAZARIKA MR. M K BORAH MRS. P KASHYAP	GA, ASSAM MR. N SARKAR SC, REVENUE
4	I.A.(Civil)/3522/2024 in WA/13363/2024	THE PRINCIPAL KENDRIYA VIDYALAYA SANGHATHAN ONGC Versus SANGEETA KORMAL YADAV AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	DY.S.G.I.
	WITH WA/13363/2024 (Filing Number)	THE PRINCIPAL KENDRIYA VIDYALAYA SANGHATHAN ONGC Versus SANGEETA KORMAL YADAV AND ANR	MR. S C BISWAS	
5	WP(C)/358/2025	PABITRA GOGOI Versus THE STATE OF ASSAM AND 14 ORS	MR. R P SARMAH MS A DEKA	GA, ASSAM

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